

List of case record in 1 Sheet

Filing no.B.A.-8228/2020

Amit Singh @ Amit Kumar Singh

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Suraj Singh

Defects

9. (i) Age of the petitioner differs in page-1 and Vak.
- (ii) Some texts of page-37 (Imp.Order) are not legible being torn.
- (iii) Alleged sections of IPC in FIR and Imp. Order differs, hence its correctness may be verified in parar-1 & prayer.
- (iv) Presentation form may be correctly filled up.
- (v) Fresh legible copy/duly certified T/c of page-29 may be filed.